

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A. Nos.1 & 2/2016 in Writ Petition (Civil) No.536/2015

VIDYA VATI GULATI

Petitioner(s)

VERSUS

SOUTH DELHI MUNICIPAL CORPORATION & ORS

Respondent(s)

(For clarification of Court's order dated 12.7.2016 and directions
and office report)

Date : 30/09/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE C. NAGAPPANFor Petitioner(s) Mr. Nidhesh Gupta, Sr. Adv.
Mr. Anand Mishra, AOR
Mr. Amrendra Kumar Singh, Adv.For Respondent(s) Mr. Gourab Banerji, Sr. Adv.
Mr. Sahil Tagotra, Adv.
Mr. Jay Kishor Singh, AOR
Mr. Vijay Nair, Adv.

Mr. Rakesh Kumar, AOR

Mr. R. Gopalakrishnan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(Chetan Kumar)
Court Master(H.S. Parasher)
Court Master